

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:515
ANSWERED ON:03.08.2011
FAKE PILOT LICENSES
Singh Shri Vijay Bahadur

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is nexus among touts, flying schools and DGCA officials in Pilot's fake license scam endangering the life of millions of passengers;
- (b) if so, the details thereof;
- (c) whether there is an urgent need to revamp the issuing of pilot license including conducting common entrance test for admission to flying schools, audit of flying schools and creation of online registry of pilots; and
- (d) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a):- Cases of pilots obtaining licences on the basis of fake documents have come to light recently.
- (b):- The Directorate General of Civil Aviation (DGCA) conducted a scrutiny of Commercial Pilot Licences (CPL) and Airline Transport Pilot Licences (ATPL) issued by DGCA to ascertain if these licences were issued on the basis of fake documents. 16 cases involving forgery/ fraud have been handed over to Police Authorities for further investigation. Three officials of DGCA have also been suspended.
- (c) and (d) :-The Government constituted an Expert Committee to look into the current system of examination and licensing of pilots and make recommendations to make the system secure, credible and efficient and in line with modern and best practices. The Committee's report has been accepted by the Government.